

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
~~NEW DELHI~~

O.A. No. 273 of ~~198~~ 1991
~~T.A. No.~~

DATE OF DECISION 14.8.1991

Shri Vinodrai M. Vaishnav Petitioner

Mr. M.K. Paul Advocate for the Petitioner(s)

Versus

Union of India & Ors Respondent

- Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.M. Singh : Member (A)

The Hon'ble Mr. R.C. Bhatt : Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

Shri Vónodrai Markandrai Vaishnav,
6, Raghuvir Para,
Lakshmi Nivas,
RAJKOT.

: APPLICANT

(Advocate: Mr.M.K.Paul)

Vs.

1. Union of India, through
The General Manager,
Western Railway,
Churchgate,
BOMBAY- 400 020.
2. The Divisional Railway Manager,
Western Railway,
Kothi Compound,
RAJKOT.

: RESPONDENTS

(Advocate : None present)

CORAM : Hon'ble Mr. M.M.Singh

: Member (A)

Hon'ble Mr. R.C. Bhatt

: Member (J)

O R A L - O R D E R

O.A.No. 273 of 1991

Date : 14.8.1991

Per : Hon'ble Mr. M.M. Singh

: Member (A)

Heard Mr.Kishore M. Paul appearing for Mr.M.K. Paul learned counsel for the applicants.

2. In this original application filed under Section 19 of the Administrative Tribunals Act, 1985, the relief clause shows that in view of the final judgement dated 19.6.1987 in T.A.no.568/86 of Ahmedabad Bench of this Tribunal, the applicant has right to work in the Enquiry Branch till such time for selection for Enquiry Branch is held.

3. The implication of the above relief is that the impugned action of the respondents in transferring the applicant from Rajkot to Jamnagar is in contempt of the

said judgement. When such is the implication of the relief, the remedy may lie in filing the appropriate Contempt Application and not Original Application.

4. In view of the above, the Original Application does not lie in this case. We hereby reject the same.

Real
(R.C. BHATT)
Member (J)

M. M. Singh
(M.M. SINGH)
Member (A)

*Ani.